

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 431
ANSWERED ON 05/12/2023**

WAGES UNDER MGNREGS

431. MS. S. JOTHIMANI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether there have been instances of pending wages under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);**
- (b) if so, the details of the amount pending to be disbursed to beneficiaries, State-wise, particularly Tamil Nadu;**
- (c) the details of beneficiaries who have not received wages under MGNREGS, State and districtwise particularly Tamil Nadu;**
- (d) the data and the number of job cards issued and active job cards separately under MGNREGS, year and State-wise;**
- (e) the allocation made under MGNREGS since 2019, year and State-wise; and**
- (f) whether the Government has any proposal to provide an extra 100 days of job for differently abled people in a household, if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a)&(b): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. Fund released to the States/UTs is a continuous process and Central Government is committed in making funds available keeping in view the demand for work. The details of the pending liabilities for various state UT-wise including Tamil Nadu for wage component under Mahatma Gandhi NREGS as on 29.11.2023 are given at Annexure-I.

(c): Under Mahatma Gandhi NREGS, fund is released to the State and not to district. As on 29.11.2023, a total pending liabilities of

wage payment in respect of State of Tamil Nadu is an amount of Rs. 261.86 crore.

(d): State/UT-wise details of Jobcard issued since inception and Active Jobcard as on 29.11.23 under Mahatma Gandhi NREGS is given at Annexure-II.

(e): Mahatma Gandhi National Rural Employment Guarantee Scheme is demand drive wage employment scheme. No allocation of fund to State/UT wise is made under the Scheme. State/UT-wise details of funds released under Mahatma Gandhi NREGS during the financial years from 2019-20 to 2022-23 and current financial year 2023-24 (as on 28.11.2023) are given at Annexure-III.

(f): No, Sir.

Annexure-I referred in reply to part (a)&(b) of Lok Sabha Unstarred Question No. 431 dated 05.12.2023.

State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 29.11.2023.		
Sl. No.	States/UTs	Wage liability (Rs. in lakh)
1	Andhra Pradesh	11056.29
2	Arunachal Pradesh	1848.27
3	Assam	9324.32
4	Bihar	6495.58
5	Chhattisgarh	5954.57
6	Goa	22.65
7	Gujarat	66.94
8	Haryana	1759.06
9	Himachal Pradesh	2992.21
10	Jammu and Kashmir	8243.87
11	Jharkhand	508.44
12	Karnataka	17789.54
13	Kerala	5194.67
14	Madhya Pradesh	5390.17
15	Maharashtra	9402.22
16	Manipur	0.00
17	Meghalaya	399.25
18	Mizoram	2784.32
19	Nagaland	1080.42
20	Odisha	6493.54
21	Punjab	332.72
22	Rajasthan	35883.86
23	Sikkim	58.24
24	Tamil Nadu	26185.91
25	Telangana	1098.64
26	Tripura	1770.82
27	Uttar Pradesh	35446.96
28	Uttarakhand	3557.55
29	Andaman & Nicobar	0.00
30	Lakshadweep	0.00
31	Puducherry	202.14
32	Ladakh	716.54
33	Dadra & Nagar Haveli & Daman & Diu	0.00

**Annexure-II referred in reply to part (d) of Lok Sabha Unstarred
Question No. 431 dated 05.12.2023.**

State/UT-wise details of Jobcard issued since inception and Active Jobcard as on 29.11.23 under Mahatma Gandhi NREGS			
Sl. No.	State/UTs	Jobcard issued since inception as on 29.11.23 (in lakh)	Active Jobcard as on 29.11.23 (in lakh)
1	ANDAMAN AND NICOBAR	0.34	0.11
2	ANDHRA PRADESH	68.53	56.95
3	ARUNACHAL PRADESH	3.16	2.99
4	ASSAM	63.27	42.14
5	BIHAR	159.23	85.2
6	CHHATTISGARH	37.96	32.83
7	DN HAVELI AND DD	0.04	0.01
8	GOA	0.36	0.07
9	GUJARAT	43.48	18.23
10	HARYANA	13.04	6.56
11	HIMACHAL PRADESH	14.49	9.39
12	JAMMU AND KASHMIR	13.42	10.48
13	JHARKHAND	56.94	34.78
14	KARNATAKA	78.31	45.37
15	KERALA	40.62	21.24
16	LADAKH	0.38	0.36
17	LAKSHADWEEP	0.08	0
18	MADHYA PRADESH	81.87	64.86
19	MAHARASHTRA	111.61	37.35
20	MANIPUR	6.07	5.86
21	MEGHALAYA	6.57	6.06
22	MIZORAM	2.18	2.17
23	NAGALAND	4.66	4.5
24	ODISHA	58.49	48.23
25	PUDUCHERRY	0.74	0.6
26	PUNJAB	17.97	12.03
27	RAJASTHAN	112.48	89.02
28	SIKKIM	0.87	0.75
29	TAMIL NADU	91.07	76.43
30	TELANGANA	52.81	35.27
31	TRIPURA	6.72	6.45
32	UTTAR PRADESH	156.89	119.5
33	UTTARAKHAND	10.39	7.93
34	WEST BENGAL	136.66	92.58

**Annexure-III referred in reply to part (e) of Lok Sabha Unstarred
Question No. 431 dated 05.12.2023**

State/UT-wise details of funds released under Mahatma Gandhi NREGS during the financial years from 2019-20 to 2022-23 and current financial year 2023-24 (as on 28.11.2023) (Rs. in lakh)						
S. No	States/UTs	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	720472.46	1030509.79	718267.16	798909.30	644710.59
2	Arunachal Pradesh	21020.01	34027.69	45374.43	57757.99	28301.37
3	Assam	168752.49	260233.46	222026.01	205234.84	158598.87
4	Bihar	325093.78	728423.57	540736.96	639528.76	425273.52
5	Chhattisgarh	264031.92	394347.98	389433.98	338355.40	174708.93
6	Goa	216.76	356.91	3.81	511.53	34.55
7	Gujarat	74758.23	147812.01	161524.32	169207.36	131982.29
8	Haryana	33812.58	76355.62	72267.99	37398.62	33605.19
9	Himachal Pradesh	59748.12	94833.37	97575.08	115747.62	60568.47
10	Jammu and Kashmir	118370.31	115231.99	95013.74	105061.12	49761.18
11	Jharkhand	127292.89	342408.42	306382.91	270863.73	211602.30
12	Karnataka	546271.17	550099.46	602807.73	622528.20	401561.06
13	Kerala	352016.95	428677.68	355193.00	381842.70	252688.83
14	Madhya Pradesh	471894.15	908672.51	847908.76	570213.49	427506.90
15	Maharashtra	167066.42	160025.70	205645.71	254973.07	214650.85
16	Manipur	61074.66	130673.85	56310.74	108663.26	0.00
17	Meghalaya	102443.59	128416.59	112166.07	111691.95	61651.21
18	Mizoram	52507.57	59045.38	54891.55	53871.87	36727.94
19	Nagaland	33044.70	48382.14	56945.51	89744.90	54606.97
20	Odisha	243278.38	521529.26	568015.17	463836.25	380137.43
21	Punjab	74886.26	123913.55	125759.36	118213.27	87154.85
22	Rajasthan	726747.87	892076.25	986774.85	966299.14	614963.93
23	Sikkim	8269.34	11016.55	11241.97	9255.39	8776.92
24	Tamil Nadu	555969.31	878881.54	963813.22	970662.48	1044246.53
25	Telangana	222132.13	411121.10	410519.85	298868.14	304240.63
26	Tripura	73113.77	119498.53	98888.29	92203.45	78646.56
27	Uttar Pradesh	601701.90	1201410.42	850956.51	1062900.83	725310.80
28	Uttarakhand	45580.30	88626.63	64203.24	79284.44	35343.74

29	West Bengal	850761.08	1145405.21	750780.15	* 0.00	* 0.00
30	Andaman and Nicobar Islands	583.78	485.89	763.16	960.42	0.00
31	Lakshadweep	23.82	0.00	30.05	0.00	0.00
32	Puducherry	1691.87	2683.69	1307.28	2494.55	4910.42
33	Ladakh	0.00	2248.57	5904.39	6893.31	3228.28
34	Dadra and Nagar Haveli	0.00	0.00	0.00	161.87	136.29
	Daman & Diu		0.00	0.00		

*** Release of funds to the State of West Bengal has been stopped as per provision of Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government.**
